

इन तीन कारणों में महोदय, कोई भी कारण बदला नहीं है लेकिन फिर भी भारत सरकार क्यों शार्ट-कट मथड इस्तेमाल करके इसकी इजाजत दे रही है यह हम लोगों की समझ में नहीं आ रहा है।

इसके साथ ही महोदय, एक और उल्लेखनीय बात यह है कि कर्णाटक स्टेट इण्डस्ट्रियल डेवलपमेंट कारपोरेशन ने इस तरह का प्रस्ताव कुछ दिन पहले किया था कि वह विल्किन्सन स्पोर्ट्स जो एक रिनाउण्ड निर्माता हैं उन के साथ कोलेबोरेशन करें लेकिन उन को इजाजत नहीं दी गई जब तक कि इक्विटी पार्टिसिपेशन नहीं रह कर सिर्फ टेक्निकल कोलेबोरेशन का प्रोजेक्ट नहीं लाएं। टेक्निकल कोलेबोरेशन तक तो इजाजत मिल सकती थी और मिली। परन्तु महोदय, न सिर्फ यह बल्कि इसके पहले जम्मू और काश्मीर गवर्नमेंट ने, इमरजेंसी के पहले के दिनों में, पब्लिक सेक्टर में एक प्रस्ताव लाया था जिसमें जिलेट कम्पनी के साथ उन्होंने इसी तरह का प्रोजेक्ट रखा था, और वह भी इसीलिए रद्द किया गया था कि इक्विटी पार्टिसिपेशन की इजाजत सरकार नहीं दे सकती है, सिर्फ टेक्निकल कोलेबोरेशन की इजाजत फिर भी मिल सकती है। आज कौन से हालात बदल गए हैं कि अपने देश में जो छोटी इण्डस्ट्री खड़ी हो रही है उसको धक्का लगाकर एक इतने बड़े फारेन मल्टी नेशनल को बुला कर यहां एक राइवल प्रोडक्शन यूनिट खड़ा करना चाहते हैं। मेरा सरकार से आग्रह है, व इस तरह के शार्ट-कट मथड से मल्टी-नेशनल को अपने देश में प्रवेश

करवाने की कोशिश न करें। पिछले दिनों यह चर्चा रही है कि कोकाकोला को लाने की कोशिश हो रही है, प्रधान मंत्री द्वारा बयान दिया गया। वे चाहती हैं कोकाकोला लाया जाए। अगर सरकार ने कोई ऐसी नीति निर्धारित की है तो सदन को बताया जाए, देश को विश्वास में लिया जाय। जब तक वह नहीं होता तब तक यह पिछले रास्ते से इन को प्रवेश करवाने की कोशिश उचित नहीं है। इस से अपने देश के उद्यमियों का उत्साह भंग होगा और देश का जो उद्यम है वह आगे बढ़ने के बजाय रुकेगा। यही मेरा निवेदन है और इसी लिए मैं सरकार का ध्यान इस तरफ आकृष्ट कर रहा हूँ।

GREETINGS TO THE INDIAN TEAM TO MOSCOW OLYMPICS, 1980.

SHRI BHUPESH GUPTA (West Bengal): Sir, I have been very grateful to the Chairman for giving me permission—this is not a Special Mention—on the last day of this session.

(Interruptions)

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Order, please.

SHRI BHUPESH GUPTA: I rise, Sir, to offer congratulations and send our best wishes to our athletes, sportsmen and sportswomen who are going to participate in the 22nd Olympic Games in Moscow—the games to be held for the first time in a socialist country.

Sir, the games begin there on July, 19. Our delegation, I am told, is leaving on July 12th. In these Olympics there will be 12,000 participants from more than 85 countries, including a number of countries of the third world participating for the first time in such games. Sir, we send our greetings and best wishes to the organisers, particularly the Soviet Olympic Committee which is hosting the games.

[Shri Bhupesh Gupta]

In April last I had the honour to visit the Moscow Olympic Village and was deeply impressed by the excellent, massive arrangements for the stay of the participants and for the games. All arrangements have been made in the best traditions of the Olympic Charter, and I am confident that the Moscow Games will set a new record. I am also confident that our Indian team will come out with flying colours.

The Moscow Olympics assume particular significance today because it marks the triumph not only of international sport but also of international co-operation and of peace. The U.S. President, Jimmy Carter's "boycott the Olympics" policy has met with defeat so much so that even many of the NATO countries are participating in the games.

(Interruptions)

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Permission was to convey greetings and best wishes to our team. So, please confine yourself to that only.

SHRI BHUPESH GUPTA: These are my greetings, Sir I am greeting them, greeting the Government, greeting the people. Why? Because we are participating here when Jimmy Carter....

(Interruptions)

SHRI SYED SHAHABUDDIN (Bihar): This is unprecedented in the annals of our parliament.

SHRI BHUPESH GUPTA: I told Mr. Chairman, Jimmy Carter was pursuing a policy of boycott of the Olympic Games and it had met with a fiasco because not only the third world countries, not only our own country—of course, it is very natural—but even some NATO countries are participating in the Olympic Games. Sir, we have contributed towards this triumph of international games and international co-operation as a Government, as a country and as a people. That is what I am congratulating them for. Sir, you don't get upset by the name of President Carter.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): No, I am not upset.

SHRI BHUPESH GUPTA: I will finish it, Sir, I am very glad, Sir, President Carter's policy of blackmail of pressure, of CIA activities to sabotage the Olympic Games has met with defeat because the spirit of international sport and the Olympic Charter has prevailed over such mischief. (*Time bell rings*). I know, Sir, that you will ring the bell—because I am on a very delicate subject. President Carter wanted to introduce cold war politics into sport, thereby spoiling both politics and sport. He has failed. We are happy that he has failed.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): Please conclude now.

SHRI BHUPESH GUPTA: I would expect our Olympic team going there would represent our country in the magnificent manner and right tradition of world peace. Now, Sir, I end by saying that we are happy particularly that we are sending a team along with many leaders of various political parties and individuals; and to them we give our best wishes. Sir, I am particularly happy that after the fiasco of the United States President Carter in Iran and Kampuchea—whose recognition by this Government I heartily welcome—they have suffered another defeat in the field of the Olympic Games. These are the words of greetings coming from the heart of an Indian patriot. Sir, over such matters we as a nation are united. It is our national policy, not a party policy. Hence on this momentous occasion I send my greetings to the Soviet Olympic Committee. The Games are taking place in India's friendliest country. I am sure all men of goodwill will join me in sending our greetings and felicitations to the team and to the Olympic Committee. (*Interruptions*).

SHRI SYED SHAHABUDDIN: Sir, I think it is a most unprecedented statement made.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): The House stands adjourned to meet again at 2.30 P.M.

The House then adjourned for lunch at thirty-seven minutes past one of the clock.

The House re-assembled after lunch at thirty-two minutes past two of the clock. The Vice-Chairman (Shri Sawaisingh Sisodia) in the Chair.

REFERENCE TO THE REPORTED RESIGNATION OF 12 MINISTERS OF ANDHRA PRADESH

SHRI BHUPESH GUPTA (West Bengal): Sir, today is the last day. Namaste. He will make the statement. Yesterday I mentioned about the report of the resignation of 12 Ministers in Andhra Pradesh. Now the "Hindustan Times" which is edited by a Congress member, writes:

"13 A-P Ministers ready to resign
Dissidents want ouster of CM"

You see how I bring news to the House. This paper supports the ruling party. Mr. Pranab Mukherjee knew it every day.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): Now let us go to the business on the agenda.

SHRI BHUPESH GUPTA: He should take the House into confidence. Why should he leave it to the editor? Mr. Chenna Reddy should go.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): We should go to the agenda before us.

SHRI BHUPESH GUPTA: Where is the quorum?

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): The quorum is there.

SHRI BHUPESH GUPTA: Shall I go back to the sports stadium?

SHRI NAGESHWAR PRASAD SHAHI (Uttar Pradesh): This is a very important thing because this is a Constitutional matter.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): That has been discussed yesterday.

SHRI BHUPESH GUPTA: Mr. Chenna Reddy should go. It is one of the despicable Government. I do not know who comes. If he goes, it is good. I do not know who will be there. Thirteen Ministers are resigning. They should tell us. I have noted it. From Mr. Pranab Mukherjee's face I have drawn the conclusion.

REFERENCE TO THE REPORTED REINSTATEMENT OF POLICE OFFICER WHO WAS RESPONSIBLE FOR RAPE IN NARAINPUR

SHRI A. G. KULKARNI (Maharashtra): Only one thing I want to submit, Sir. I wanted to mention it in the morning, but it could not be gone through. The Leader of the House was not there. We are much disturbed about the news item that came up in the U.P. Vidhan Sabha that the Narainpur police officer who was responsible for rape etc. has been reinstated by the U.P. Government.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): It has been discussed time and again.

SHRI A. G. KULKARNI: I request the Leader of the House to confirm or deny it by the evening because it is a slur on his own party. You fought in the case of Narainpur. Now the same thing is being promoted. It is something degrading on his own party.

THE VICE-CHAIRMAN (SHRI SAWAISINGH SISODIA): The Statement by the Hon'ble Minister.

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): I am not reacting either to Mr. Bhupesh Gupta's comments or Mr. Kulkarni's comments. I am making a statement as per the list of business.

SHRI BHUPESH GUPTA (West Bengal): We want some other statement and you are making a statement on the GATT.

SHRI A. G. KULKARNI: Today is the last day. Why do you not be sweet, persuasive and co-operative with us and solve our difficulties? How will the people take it? The Narainpur